

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

ORDER NO. 8

Dated Guwahati, the 28th February, 2020

Hon'ble the Chief Justice has been pleased to direct the Registry to implement the following procedures/measures for litigants at the time of entrance in the Gauhati High Court premises for better security of the High Court:-

- 1) Litigants, who want to enter the court room for hearing of their cases, shall fill up an application (at flag 'A') addressed to the Registrar (Administration).
- 2) In the application, the applicant shall mention their concerned case nos., item nos. and Court nos.
- 3) Applicant shall mention their names, address and mobile nos. in the application.
- 4) The application shall be endorsed by the Counsel of the litigants.
- 5) After allowing the application by the Registrar (Administration), the same shall be forwarded to the Chief Security Officer of the Gauhati High Court for verification.
- 6) The Chief Security Officer may allow the litigants to enter in the court room after proper verification.

This order will come into force with immediate effect.

By Order,

Sd/- Romen Baruah
REGISTRAR (ADMN.)

Memo No. HC. III - 07/2015 /472- 495/G Dated 28th February, 2020

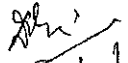
Copy to:

1. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl / Itanagar Bench, Naharlagun.
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The President/Secretary General, Gauhati High Court Bar Association, Guwahati.
5. The President/General Secretary, Gauhati High Court Advocates' Association, Guwahati.
6. The Chairman, N.E. Bar Council, Gauhati High Court, Guwahati.
7. The President/Secretary, All Assam Lawyers' Association, Guwahati.
8. The President/Secretary, Lawyers' Association, Guwahati.
9. The President/Secretary, Lawyers' Association, Kohima.

Contd..

10. The President/Secretary, Lawyers' Association, Aizawl.
11. The President/Secretary, Lawyers' Association, Itanagar.
12. The Joint Registrar (_____), Gauhati High Court, Guwahati.
13. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
14. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
15. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
16. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
17. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this Order in the website of the Gauhati High Court.*
18. The P.S. to Hon'ble Mr. /Mrs. Justice _____,
Gauhati High Court, Guwahati.
19. The A.O. (Judicial), _____ Section, Gauhati High Court, Guwahati.
20. The Court Masters, Court No. _____, Gauhati High Court, Guwahati.
21. The Court Officer Nos. 1 & 2, Gauhati High Court, Guwahati.
22. The Chief Security Officer, Gauhati High Court, Guwahati.
23. The C.A. to the Registrar General, Gauhati High Court, Guwahati.
24. The Gauhati High Court Notice Board, (Old Block & New Block).


28.2.2020
REGISTRAR (ADMN.)


28/2/20

**APPLICATION FOR ISSUE OF VISITORS PASS FOR ENTRY INTO THE COURT
ROOM OF THE GAUHATI HIGH COURT**

1. Name (s): _____
2. Father's Name: _____
3. Age: _____
4. Address: _____

5. Pass required for entry to: Court No. _____ Case No. _____
Item No. _____ Date: _____
6. Mobile No.: _____

* I / We hereby certify that the above mentioned information given by me/us is correct. I/We hereby declared that I/we the Petitioner(s)/ Respondent (s) in the aforesaid case and request permission to enter the Court to observe the said case. I/We further undertake to maintain the decorum of the Court and maintain silence. I / We also undertake to switch off the mobile phone while inside the Court Room and that I/we shall vacate the Court Room once the item gets over or when we are directed to do so by the official, whichever is earlier.

Signature of Applicant(s) with date

* That the above applicant/applicants may be allowed enter into the court as his/her/their presence is necessary for the aforesaid case.

Signature of Sr. Advocate/Advocate
Gauhati High Court, Guwahati

The applicant/applicants is/are allowed subject to the verification by the Chief Security Officer. The applicant/applicants is /are to maintain the decorum inside the Court premises.

Court No:

Signature of Registrar (Admn.)
Gauhati High Court, Guwahati

Case No:

Item No:

Verified and allowed

Chief Security Officer
Gauhati High Court, Guwahati
Seal/Stamp/date